

An amount of Rs. 1.10 crore is to be paid by Doordarshan to BCCI as license fee and technical cost for telecast of the matches.

(d) The Government did not deem it appropriate to interfere with the deal considering the independent status of BCCI.

National Institute of Youth Development

605. SHRI V. RAJESHWAR RAO:

DR. SHRIKANT RAM-
CHANDRA JICHKAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) the present state proposal to set up the National Institute of Youth Development named after the former Prime Minister Shri Rajiv Gandhi;

(b) whether a sum of Rs. 5 crores has been provided for this institute -as stated by the Minister of State for Sports and Youth Affairs at Nagpur on 8th February, 1993; and

(c) what will be in brief, the structure and function of the proposed institute?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT \ (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNTK): (a) The Government has approved the proposal for setting up of the National Institute of Youth Development named after former Prime Minister Rajiv Gandhi. Necessary formalities are being completed to register the Institute under the Societies Registration Act, 1860.

(b) The Department of Youth Affairs and Sports has projected an estimate of Rs. 5 crores for this Institute over the VIIIth Five Year Plan. The ultimate allocation would depend

upon the availability of funds.

(c) The Institute shall have an Advisory Board, chaired by the Minister of State for Youth Affairs and Sports, which will have, as Members, officials from various Departments concerned, educationists, representatives from non-governmental organisations etc. The Institute shall be administered through an Executive Council, the President of which would be the Minister of State for Youth Affairs and Sports. The Director of the Institute will be the Chief Executive Officer.

The Institute will function as an advanced centre and apex body for identified training, orientation research, and extension on youth related subjects. It will also be responsible for conduct of seminars, work shops, development of relevant documentation etc.

National Literacy Mission in MP

606. SHRI DILIP SINGH JUDEV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether the National Literacy Mission (NLM) has been launched in every district of the country;

(b) how many districts in Madhya Pradesh have been left out; and

(c) the details of the progress made under the programme in other districts of Madhya Pradesh?

THE DEPUTY MINISTER FOR EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA): (a) As January 1983, the National Literacy Mission in Department of Education has approved of total literacy campaigns (TLC) (either fully or partially) in 182 districts in different parts of the country. Out of the total number of 466 districts in the country, it is expected to cover 345 districts under the TLC by the end of Eighth Five Year Plan.